

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 599 OF 2019**

IN THE MATTER OF:

Bishamber Singh

.....PETITIONER

VERSUS

State Of Haryana & Ors.

.....RESPONDENT

MEMO OF PARTIES

Bishamber Singh

S/o Mr Syonarayan, R/o Village Bayal,
Tehsil Nangal Choudhary, Mahendergarh, Haryana-123001

.....PETITIONER

VERSUS

- 1. State of Haryana**
Through its Chief Secretary,
Office at Haryana Civil Secretariat, 17F, Sector 17, Chandigarh-160017
- 2. Deputy Commissioner**
District Mahendergarh,
Office at: Mini Secretariat, Narnaul, Haryana-123001
- 3. Haryana state Pollution Control Board**
Through its Member Secretary,
C-11, Sector-6, Panchkula, Haryana-134109
- 4. Central Ground Water Authority**
Through its Member Secretary,
Office at: West Block-II, Wing Block-3,
Ground Floor, Sector-1, R.K. Puram, New Delhi-110066
- 5. M/s Hare Krishna Marble And Minerals**
Office at: Khewat No. 274, Khatauni No. 338,
M.N.34, Kila No.13(8-0), Village Bayal,
Tehsil Nangal Choudhary, Mahendergarh, Haryana-123023